

LIST OF STAKEHOLDERS

[as per regulation 31 of the of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

Sl. No.	Details of the Stakeholders	Nature of Creditor	Amount of claim (Rs)	Amount of Claim (Rs) accepted/rejected
1.	M/s Dnova Infracon Pvt. Ltd.	Operational Creditor	77,51,354+interest	77,51,354 accepted
2.	Castle Homes & Holdings Pvt. Ltd.	Operational Creditor	8,16,69,352	7,24,18,000 accepted
3.	RJ Brewing Solutions LLP	Operational Creditor	14,40,000	13,90,000 accepted
4.	Network Detective Agency Private Limited	Operational Creditor	24,87,332	20,41,562 accepted
5.	Uday Shankar Associates	Operational Creditor	1,45,745	1,21,170 accepted
6.	Vasanth Electricals	Operational Creditor	10,55,787	7,29,607 accepted
7.	Holla Mitran & Co.	Operational Creditor	35,400	35,400 accepted
8.	Deepam	Operational Creditor	61,200	54,100 accepted
9.	J K vegetables	Operational Creditor	20,688	19,640 accepted
10.	M/s. Dev Associates	Operational Creditor	38,86,679	38,86,679 accepted

The above claims received were duly verified and accepted/rejected as the case may be. No other claims were received during the period.

As per the Regulation 30 under IBBI (Liquidation Process) Regulations, 2016 the Liquidator verified the claims received during the liquidation procedure. The claims submitted by two Operational Creditors (Deepam and J K vegetables) were not in proper format, though accepted by the liquidator in view of the quantum being very small. The valid claims were accepted and the list of stakeholders framed as per Regulation 31 under IBBI (Liquidation Process) Regulations, 2016.